

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **16.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER
(TECHNICAL)

IN THE MATTER OF : Lakshmi Subbiahh Tex Pvt Ltd

MAIN PETITION NUMBER : IBA/363/2019

(IA/MA) APPLICATION NUMBERS

IA/442(CHE)/2023

ORDER

None for the Applicant.

Ld. Counsel Mr. K.P.S. Muniswaran for Respondents No. 2 to 5.

Till date despite opportunity and time given, Applicant has not
filed any Report of service of copy of the order.

Rejoinder filed vide S.R. No. 4738 dated 16.11.2023.

List the Application for hearing on **08.01.2024**.

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(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

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(SANJIV JAIN)
MEMBER (JUDICIAL)